

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

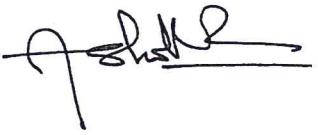
APPLICATION NUMBER : CP/200 & 201/CAA/2017
IN
PETITION NUMBER : CA/71 & 72/CAA/2017

NAME OF THE TRANSFEROR : THE KASTHURI MILLS LTD

NAME OF THE TRANSFERRE : SENTHIL FRUIT PRODUCTS PVT LTD

UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASHANKAR }
R. ASHOKKUMAR } Counsel for Petitioner 

ORDER

Mr. A. Ashokkumar, Counsel for Petitioner present. Heard. Reserved for
order.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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